

RC No. : 217-2013-A-0003
Branch : CBI/AC-II/New Delhi
U/S : 120B, r/w 420 IPC and Section
7, 8, 9, 12 & 13(2) r/w 13(1) (d) of
P.C. Act, 1988
CBI Vs. S.P. Tyagi & Ors.

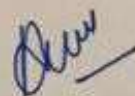
Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Dean Deyal Upadhyay Marg, New Delhi

10.07.2020 at 10.00 a.m.

Present : Sh. D.P.Singh, Ld. SPP for CBI.

Sh. D.P.Singh has appeared through video conferencing and submits that CBI intend to file supplementary charge-sheet in Agusta Westland case at about 1.00 pm and requested that matter may be taken up at 1.00 pm .

Put up at 1.00 pm.



(Arvind Kumar)
Special Judge CBI-10
Rouse Avenue Courts
New Delhi/10.07.2020

1.15 pm

Present: Sh. D. P.Singh, Ld. SPP for CBI.

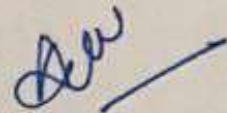
Ld. SPP for CBI submits that the supplementary charge-sheet is ready to be filed, however, documents are yet to be scanned. He submits that CBI shall file the supplementary charge-sheet after the documents are scanned.

Signed copy of this order is being sent through whatsapp to the Clerk of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.



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The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



(Arvind Kumar)
Special Judge CBI-10
Rouse Avenue Courts
New Delhi/10.07.2020



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